ORDER

No.

CR-2(II) dated:

Sh. Surender Pal Singh, IPS, Superintendent of Police, State Crime Branch, Harayana. Panchkula is appointed as Nodal officer for Juvenile Justice (Care & Protection of Children) Act 2015.

-Sd--(P.K. Aggarwal) IPS Addl. Director General of Police, Crime, Harayana, Panchkula.

Endst. No 3535-69 /CR-2(II) dated: 3/05/18

A copy is forwarded to the following for information and further necessary action:-

- Mr. Jaswant Singh, Justice, Chairman of Juvenile Justice, Juvenile justice, Monitoring Committee, High Court of Punjab and Haryana, Chandigarh.
 - 2. The Director General of Police, Haryana, Panchkula.
 - 3. Sh. Surender Pal Singh, IPS, Superintendent of Police, State Crime Branch, Haryana, Panchkula,
 - 4. Reader to ADGP/Crime, Haryana, Panchkula.
 - 5. R/IGP/Crime, Hqrs., Panchkula

(DS/Crime-II) for Addl. Director General of Police, Crime, Harayana, Panchkula,

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